Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 90 of 2009

Dated: 18th November, 2011

Orissa Power Transmission Corporation Limited.... Appellant (s)Versus....Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **14.12.2011.**

COURT MASTER